

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 93/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. Nirchem Cement Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230  
to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

**COMMON ORDER**

CSP 93/230-232/NCLT/MB/MAH/2017

CSP 94/230-232/NCLT/MB/MAH/2017

Allowed, vide separate order.

Sd/-

**V. NALLASENAPATHY**  
Member (Judicial)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Technical)